

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No, Sir.

(b) Does not arise.

**CONSULTATION WITH PEOPLE CONCERNED
ON MINOR IRRIGATION SCHEMES**

***344. SHRI HARIHAR PATEL:** Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) whether the people concerned are consulted in any manner before a minor irrigation scheme is sanctioned for them in any area and also when the scheme is implemented; and

(b) if so, in what manner are they consulted?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY):

(a) Yes, Sir.

(b) The Block Development Committees are fully associated in the planning and approval of minor irrigation schemes.

CONSTRUCTION OF SUBSIDIARY DEEP-WATER PORT TO THE SOUTH OF CALCUTTA

***350. SHRI V. C. KESAVA RAO:** Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under consideration by Government to construct a subsidiary deep-water port to the south of Calcutta; and

(b) if so, what is the estimated cost of the port?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) It is too early to estimate the cost as the matter is still in the preliminary stages of technical investigation.

DEATH OF KEKI, A CLEANER IN THE WESTERN RAILWAY, IN BULSAR RAILWAY HOSPITAL

***356. SHRI V. C. KESAVA RAO:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that recently Keki, a cleaner in the Western Railway, died in the Bulsar Railway Hospital due to the negligence of the doctors; and

(b) whether it is a fact that a day before he died, he was asked by the Chief Medical Officer to do 350 squats?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) No, not due to any negligence on the part of the doctors.

However, Keki, cleaner of Bulsar died in the Bulsar Railway Hospital.

(b) No. On 3rd July, 1958, he developed symptoms of Septicaemia (blood poisoning) and in spite of best medical attention died on 4th July, 1958 due to Pulmonary Embolism.

CAMPAIGN COMMITTEES FOR INCREASING PRODUCTION OF ENSUING RABI CROPS

***362. SHRI V. K. DHAGE:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Government have called upon the various State Governments to appoint Campaign Committees for increasing the production of the ensuing Rabi crops; and

(b) if so, what will be the functions of these Committees?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) Yes; the Governments of nine States (Andhra Pradesh, Bihar, Bombay, Madhya Pradesh, Mysore, Punjab, Rajasthan, Uttar Pradesh and the Union Territory of Delhi) in which the Rabi production Campaign is proposed to be launched during the